

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE V.G.ARUN

TUESDAY, THE 05TH DAY OF MAY 2020 / 15TH VAISAKHA, 1942

CRL. M.C. TMP NO.19 OF 2020
(CRIME NO.720/2020 OF OCHIRA POLICE STATION, KOLLAM
DISTRICT)

PETITIONERS/ACCUSED NO. : 2

1. SONIYA THOMAS (2ND ACCUSED),
AGED 34 YEARS, W/O RENJITH KUMAR, CHAITHANYA NAYANAM,
THAZHAKARA VILLAGE, ERAVANKARA P.O, MAVELIKKARA THALUK,
ALAPPUZHA, PIN - 690 108.

PRESENTLY RESIDING AT CHEMBASSERIL HOUSE, KANDIYOOR,
THATTARAMBALAM P.O, MAVELIKARA THALUK, ALAPPUZHA DIST.,
PIN-690103.

BY ADV. SRI.HARIHARAPUTHRAN

RESPONDENTS/COMPLAINANTS:

1. STATE OF KERALA, REPRESENTED BY THE PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, ERNAKULAM, KOCHI-682 031.

2. THE SUB INSPECTOR OF POLICE, OCHIRA POLICE STATION,
KOLLAM-690 526.

3. RAJILA, AGED 46 YEARS, D/O SHYAMALA, ALAKKOTTU VEEDU,
NJAKKANAL, OCHIRA, KOLLAM-690 526

BY PUBLIC PROSECUTOR SRI. E.C.BINEESH

THIS CRL.M.C HAVING COME UP FOR ADMISSION ON
05.05.2020, THE COURT ON THE SAME DAY PASSED THE
FOLLOWING:

V.G.ARUN, J.

Crl. M.C. TMP No.19 of 2020

Dated this the 5th day of May, 2020

ORDER

Learned Public Prosecutor seeks time to get instructions.

Post on 08.05.2020.

The petitioner shall not be arrested in the meanwhile.

V.G.ARUN
JUDGE